

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4541
ANSWERED ON:19.12.2014
CHANNEL FOR LIVE BROADCASTING OF JUDICIAL PROCEEDINGS
Jardosh Smt. Darshana Vikram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government proposes to launch a channel for live broadcasting of court proceedings to bring more transparency in judicial system and to accelerate judicial proceedings in the interest of common people; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE(Retd.))

(a) Prasar Bharati has informed that at present there is no proposal to launch channel for live broadcasting of court proceedings.

(b) Does not arise in view of (a) above.